GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 2227 TO BE ANSWERED ON 08.03.2021

HEALTH INSURANCE FOR DOMESTIC WORKERS

†2227. SHRIMATI REKHA VERMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has the data of people working as domestic workers across the country;
- (b)if not, whether the Government is formulating any scheme to identify and nominate domestic workers and if so, the details thereof;
- (c)whether the Government proposes to make Health Insurance mandatory for the domestic workers and if so, the details thereof?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a): The number of domestic workers as per Census 2011 are at Annexure-I.

(b): Does not arise.

Contd..2/-

(c): The Central Government had enacted the Unorganized Workers' Social Security Act, 2008, now subsumed in the Code on Social Security, 2020, for providing social security to all unorganized workers including domestic workers. The Act provides formulation of social security schemes viz life and disability cover, health and maternity benefits & old age protection by the central Government. The state Government are mandated under the Act to formulate suitable welfare schemes for unorganized sector workers including domestic workers relating to provident fund, employment injury benefits housing, education schemes for children, skill up gradation of workers, financial assistance & old age homes. Several Central Sector Schemes like PMJJBY, PMSBY, PM-SYM etc. already provide social security cover to all the unorganised workers including domestic workers regarding insurance, disability, pension etc. Domestic Workers Sector Council (DWSSC) under Ministry of Skill Skill Development Entrepreneurship is imparting various skill development training programmes to domestic workers. Ayushman Bharat PMJAY provides secondary and tertiary health benefits to all unorganized workers including domestic workers who are covered as eligible beneficiaries

as per Socio Economic Caste census Data, 2011.

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Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2227 for 08.03.2021 regarding Health Insurance for Domestic Workers.

Sl.	States/UTs	Number of Domestic Workers
No.		
1	Andaman & Nicobar Islands UT	2,085
2	Andhra Pradesh	4,66,209
3	Arunachal Pradesh	2,855
4	Assam	38,397
5	Bihar	39,685
6	Chandigarh UT	23,110
7	Chhattisgarh	1,08,422
8	Dadra & Nagar Haveli UT	1,403
9	Daman & Diu UT	1,503
10	NCT of Delhi	2,11,767
11	Goa	20,810
12	Gujarat	2,39,517
13	Haryana	1,02,476
14	Himachal Pradesh	23,128
15	Jammu & Kashmir	18,937
16	Jharkhand	39,371
17	Karnataka	3,26,585
18	Kerala	1,65,012
19	Lakshadweep UT	39
20	Madhya Pradesh	1,89,170
21	Maharashtra	9,92,040
22	Manipur	1,248
23	Meghalaya	11,461
24	Mizoram	1,718
25	Nagaland	2,470
26	Odisha	92,714
27	Puducherry UT	22,815
28	Punjab	1,41,861
29	Rajasthan	99,288
30	Sikkim	3,157
31	Tamilnadu	6,05,169
32	Tripura	8,770
33	Uttar Pradesh	2,01,316
34	Uttarakhand	27,512
35	West Bengal	5,49,335
	Total	47,81,355

Data as per Census 2011